

For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposit, maturing during the period from 16.02.2019 to 28.02.2019 will be available to nationalized banks for the period indicated against each of them. The branch of Nationalised banks enlisted with the Registry of Supreme Court of India are invited to offer highest rate of interest for the same.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.1,25,00,000/- (One Crore Twenty Five Lakh), Plus interest	16.02.2019	91 days.
2	Rs.10,00,000/-, Plus interest	16.02.2019	91 days.
3	Rs.39,80,032/-, Plus interest	16.02.2019	91 days.
4	Rs.23,78,056/-, Plus interest	20.02.2019	Six months.
5	Rs.30,98,292/-, Plus interest	21.02.2019	Six months.
6	Rs.1,29,72,956/-, Plus interest	21.02.2019	Six months.
7	Rs.19,95,677/-, Plus interest	21.02.2019	90 days.
8	Rs.61,153/-, Plus interest	22.02.19	One year.
9	FOUR FDRS. EACH FOR RS. 1,00,00,000/- (One Crore), Plus interest	All on 24.02.2019	All for one year.
10	Rs.1,27,781/-, Plus interest	24.02.2019	45 days.
11	Rs.1,00,000/-, Plus interest	28.02.2019	Six months.
12	Rs.2,50,501/-, Plus interest	28.02.2019	Six months.

Dated: 01.02.2019


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India

1. DA to Id. Registrar (LD)